

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3301
ANSWERED ON:18.03.2013
CLEARANCES TO POWER PROJECTS
Sainuji Shri Kowase Marotrao

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a large number of proposals of power projects are pending with the Government for environmental clearances;
- (b) if so, the details of the said pending projects, State-wise and reasons therefor;
- (c) whether any steps have been taken or proposed to be taken to provide early clearance for such projects; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) There are 26 power projects pending for environmental clearance in the Ministry. The details are given in Annexure. The main reasons for pendency are delay in submission of complete information by the project proponent, inadequate data and deficiency in the Environment Impact Assessment (EIA) / Environment Management Plan (EMP) report.

(c) & (d) The Ministry has taken various steps to facilitate timely decision on the projects by constituting sector specific Expert Appraisal Committees (EACs), convening regular meetings of the EACs every month, preparation of sector specific technical guidance manuals and uploaded on the Ministry website to facilitate better preparation of EIA-EMP Reports by the project proponents etc.